

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
STARRED QUESTION NO. 99
ANSWERED ON 8TH FEBRUARY, 2024**

GUIDELINES FOR LOW FLOOR BUSES

***99. SHRI KARTI P. CHIDAMBARAM**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether guidelines or instructions have been issued to the States for floating tender only for low floor buses;**
- (b) if so, the details thereof and if not, the reasons therefor;**
- (c) whether the Government maintains any information/data on the number of bus stands that are accessible; and**
- (d) if so, the details of such stands and the nature of the accommodation/amenities provided on these stands, State-wise?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF THE
LOK SABHA STARRED QUESTION NO. 99 ANSWERED ON 08.02.2024
ASKED BY SHRI KARTI P. CHIDAMBARAM REGARDING GUIDELINES
FOR LOW FLOOR BUSES**

(a) and (b) No Sir. However, Ministry of Road Transport and Highways has formulated “Accessibility Guidelines for Bus Terminals and Bus Stops” in August, 2022. These Guidelines cover the planning and design aspects of areas in bus ports / bus terminals and bus stops, so that such areas can be made accessible to all. The said Guidelines inter alia state that accessible buses should be low floor.

(c) and (d) Transportation by Road is a State subject and State Road Transport Undertakings are under the administrative control of the respective State/UT Governments.
